

## SHEDS FOR INDUSTRIAL UNITS AT OKHLA

\*162. SHRI S. PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government undertook to provide sheds in the industrial estate to firms which were given licences and other facilities last year to set up industrial units in Okhla Industrial Estate in Delhi;

(b) whether it is a fact that machinery worth several lakhs of rupees, which these firms imported has been lying idle for want of sheds so far;

(c) if so, what is the reason for delay in the construction of sheds; and

(d) whether any action has been taken against the persons responsible for such delays?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO):

(a) No, Sir. Forty units were selected for allotment of sheds in the Okhla Industrial Estate (2nd Phase). Some of them were issued provisional allotment letters in May 1961 but no assurance was given regarding the date of completion of the factories.

(b) Government is not aware of this.

(c) and (d) Do not arise.

SHRI M. P. BHARGAVA: May I know, Sir, what was the arrangement with these licensees, whether they were expected to build their own sheds or the Government had given them some kind of undertaking that sheds would be provided for them?

SHRI N. KANUNGO: In this case the Government had to build the sheds.

SHRI M. P. BHARGAVA: May I know, Sir, why these sheds are not ready and so much machinery is lying idle?

SHRI N. KANUNGO: No machinery is lying idle. My answer to that was, "Government is not aware of this". The construction has progressed fast. The latest inspection shows that only facilities have got to be provided for. I may incidentally mention that this under the Delhi Administration.

SHRI N. SRI RAMA REDDY: Sir, in answer to part (b) of the question the hon. Minister was good enough to say that the Government was not aware of the situation there. But in view of the fact that a question like this has been raised, namely that machinery worth lakhs of rupees imported from outside India is still lying idle, I would like to know whether the Ministry is prepared to go into the matter and take stock of the situation.

SHRI N. KANUNGO: All I said was that we have enquired into it. No machinery is lying outside unprotected. In the shed there might be machineries which are not working because of power and other facilities not being available.

कराची में भारतीय हाई कमीशन द्वारा  
एक भवन का बताया जाना

\*१६३. श्री विमलकुमार मन्नालाल जी  
चौरङ्गिया : क्या प्रधान मंत्री ८ अगस्त,  
१९६२ को राज्य सभा में ताराकित प्रश्न  
संख्या १४५ के दिये गये उत्तर को देखेंगे  
और यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान स्थित भारतीय  
हाई कमीशन का चान्सरी भवन बनाने के  
लिये कराची नगर निगम से ३.०३ लाख  
रुपये में जो भूमि मई, १९५२ में खरीदी  
गई, क्या उसे बेचने का इरादा है अथवा  
किसी काम में लाने का विचार है ;